

## **Rejection of application for certificate of registration**

**April 4, 2000**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on April 3, 2000 the application for certificate of registration submitted by M/s. Maurya Techno Securities pvt. Ltd., 1, Niti Bagh, P.O. B. V. College, Patna-800 014.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**P. V. Sadanandan**  
**Asstt. Manager**

**Press Release : 1999-2000/1340**